



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/Jammu.

Notification
Srinagar, the 25th Of September, 2017

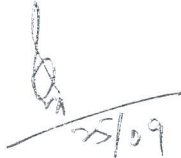
SRO 397 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint, Shri Charanjeet Raina L/A Naib Tehsildar in Niabat Surara, Tehsil Ghawal of District Samba to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his respective territorial jurisdictions of District Samba.


Sd/-
(Abdul Majeed Bhat)
Secretary to Government
Department of LJ&PA.

NO: LD(P) /2007/Samba

Dated: -25-09 -2017.

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Samba. This is with reference to his letter No.DMS/JC/ 17-18/Mag.power dated:-18/09/2017.
5. 5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7.s.c).


(Khursheed Ahmad Bhat)
Assistant Legal Remembarncer,
Department of Law Justice &PA


25.09.2017